

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

13/03/2019

M.A./260/558/2015 PRABIN KUMAR SAHU

O.A./260/191/2015 -V/S-

FOR TIME TO COMPLY ORDER D/O POST

ITEM NO:30

FOR APPLICANTS(S) Adv. : Mr. T. Rath

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal
	<p>M.A. No.558/15 has been filed by the respondents' counsel for implementation of the order of this Tribunal within 08 weeks time. In the meantime, it is implemented as agreed by the applicant's counsel. M.A. No.558/15 has become infructuous since the order has been complied. M.A. is treated as disposed of.</p> <p>Copy of this order be given to Ld. Counsel for the respondents'.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>